

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

44. MA 3402/2019 In C.P 354/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.04.2024**

NAME OF THE PARTIES: Jagdish Manilal Patel
V/s
Kotak Mahindra Bank Ltd. & Ors
Section: 58(4) & 59 of Companies Act, 2013

ORDER

Adv. M.S Bhardwaj appeared for the Petitioner. Adv. Ashish Pyasi appeared for Respondent No. 1. Counsel appearing for the Respondent No. 1 seeks time to file vakalatnama. Time granted. Let the same be filed before the next date of hearing. None has appeared for Respondent No. 2 to 5. Registry is directed to issue court notice to Respondent No. 2 to 5 intimating the next date of hearing. List the matter on **24.06.2024** for hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
29.04.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)